रक्षा उपस्करों की खरीद के लिए संस्वीकृत धनराशि का उपयोग

*126. **श्री सत्यव्रत चतुर्वेदी:**††
श्री मोती लाल वोरा:

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 2008-09 में थलसेना के लिए शस्त्र, उपस्कर, गोला-बारुद आदि की खरीद के लिए कितनी धनराशि संस्वीकृत की गई थी;

(ख) थलसेना द्वारा उक्त धनराशि में से कितने प्रतिशत धनराशि का उपयोग किया गया है;

(ग) उक्त धनराशि में से त्वरित (फास्ट ट्रैक) खरीद के लिए कितने प्रतिशत धनराशि का उपयोग किया गया है; और

(घ) कुल संस्वीकृत धनराशि का उपयोग न किए जाने के क्या कारण हैं और इसका देश की रक्षा संबंधी तैयारियों पर क्या प्रभाव पड़ा है?

रक्षा मंत्री (श्री ए.के. अन्तोनी): (क) थलसेना के लिए संशोधित अनुमान 2008-09 में पूंजी और राजस्व शीर्षों के तहत शस्त्र, उपस्कर, गोला-बारूद आदि की अधिप्राप्ति के लिए कुल आबंटन 15,615.50 करोड़ रुपए है।

(ख) 14 फरवरी, 2009 की स्थिति के अनुसार व्यय लगभग 9,220.22 करोड़ रुपए अर्थात 59% था।

(ग) शून्य।

(घ) यह आशा की जाती है कि आबंटित निधि का वित्त वर्ष के अंत तक पूर्ण उपयोग कर लिया जाएगा।

Utilisation of sanctioned funds for defence procurement

†*126. SHRI SATYAVRAT CHATURVEDI:††
SHRI MOTILAL VORA:

Will the Minister of DEFENCE be pleased to state:

(a) the funds sanctioned to procure arms, equipments, ammunition etc. for the army in the year 2008-09;

(b) the percentage of amount out of that utilized by the army;

(c) the percentage of amount out of that utilized for the fast-track procurement; and

(d) the reasons for not utilizing the total sanctioned amount and the effect of that on the preparation for country's defence?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The total allocation for procurement of arms, equipment, ammunition etc. for the Army under capital and revenue heads in RE 2008-09 is Rs. 15,615.50 crores.

(b) The expenditure as on 14th February, 2009 was approximately Rs. 9,220.22 crores, *i.e.* 59%.

(c) Nil

(d) It is anticipated that the allotted funds would be fully utilized by the end of the financial year.

---

†Original notice of the question was received in Hindi.
††सभा में यह प्रश्न श्री सत्यव्रत चतुर्वेदी द्वार पूछा गया।
††The question was actually asked on the floor of the House by Shri Satyavrat Chaturvedi.

श्री सत्यव्रत चतुर्वेदी: सभापति महोदय, देश का रक्षा वातावरण हम सब का चिंता का विषय है। पिछले कुछ वर्षों में यह देखने को मिला है कि संसद के माध्यम से जितनी भी धनराशि रक्षा सामग्री की खरीद के लिए और सेनाओं के आधुनिकीकरण के लिए मंजूर करते हैं, उसका समय पर उपयोग न होने के कारण सेना की बहुत सारी आवश्यकताओं की पूर्ति नहीं हो पाती है, जिसका असर देश की सुरक्षा पर पड़ता है। महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहूंगा कि आपके जवाब में ही यह बात स्पष्ट है कि 14 फरवरी, 2009 तक इस वर्ष के लिए दी गई राशि का केवल 59 प्रतिशत उपयोग हो पाया है। यानी अब बाकी डेढ़ महीने का समय इस वर्ष के खत्म होने में बचा है। आपका उत्तर यह कहता है शेष राशि का उपयोग यह वर्ष समाप्त होने तक कर लिया जाएगा। डेढ़ महीने में बाकी 40 फीसदी राशि का उपयोग कर लिया जाएगा। इससे जाहिर है कि हम आखिरी वक्त में राशि का उपयोग करने के लिए जल्दबाजी में खरीददारी करेंगे, जैसे-तैसे उस पर खर्च पूरा दिखाएंगे। उसका नतीजा और परिणाम यह होगा कि सुरक्षा की हमारी व्यवस्था के ऊपर प्रश्नचिह्न लग जाएगा। मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं कि जो रक्षा सामग्री की खरीद-फरोख्त की वर्तमान प्रक्रिया है, इस प्रक्रिया में इस बात को देखते हुए कि निरन्तर वर्षवार विलम्ब हो रहा है और समय पर राशि का उपयोग नहीं हो रहा है, आपने इस प्रक्रिया में क्या परिवर्तन लाने का प्रयास किया है? कृपया सदन को बताने का कष्ट करें।

SHRI A.K. ANTONY: Sir, first of all, I would request the hon. Member not to compare the defence procurement with the other commercial procurements. All along, we have adopted a cumbersome procedure for defence procurements. Starting from what they require, then, accepting the necessity, then RFP, then trials in winter and summer, then, technical evaluation, then price negotiation, and, then, it goes to the Ministry of Finance, the CCS. Since the amount involved is very large, all the Governments have adopted this procedure. But every now and then, we are making amendments to the procedure, so that, it could become easier, so that we can have speedy procurements. As regards the expenditure as on February 14, if you go through the records, you will find that, all along, — I don't say that this is a happy situation — in the months of February and March, maximum spending is done for the defence procurement. The process starts in the beginning of the year, but it ends only, even if you try at your maximum level, at the end of the year, because of the long procedures involved. At the same time, the Government is clear on one thing. Whenever the Services feel that there is an urgent need for some equipment, the Government extends all support to them. As far as today's security issue is concerned, I can assure you that as far as the Armed Forces are concerned, they are fully prepared to meet any challenge, or, any threat from any quarter. With regard to the hasty procurement, in Defence procurement, there are two methods. One of them is the normal method. In 2001, the Government of that time adopted one more course of procurement, that is, the fast track procedure. We adopt the fast track procedure only in case of emergencies. When the Services feel that certain equipment are in shortage and unless they are procured, it will affect the operational needs of the Services, then only, fast track method is adopted.

Defence Acquisition Council, which includes all the Service Chiefs, all the Secretaries, and two of my colleagues. The Defence Acquisition Council has cleared some of the request of the Services and I can assure you that even in the fast track procedures, the Government will see there are no loopholes, there is no manipulation, and there is no misuse. For that, whatever steps are needed will be taken by the Government.

श्री सत्यव्रत चतुर्वेदी: सभापति महोदय, माननीय मंत्री जी ने अभी तक यह तो नहीं बताया है कि कौन-सा प्रक्रियात्मक बदलाव किया है जिससे कि समय पर और जल्दी खरीद हो सके। लेकिन मैं मानता हूं

कि यह बात सही है और मैं इसके लिए मंत्री जी को बधाई देता हूं कि हमारा डिफेंस प्रोक्योरमेंट कम से कम विवादों से बाहर रहा है, इसके लिए वह निश्चित रूप से बधाई के पात्र हैं।

सभापति महोदय, मेरा दूसरा प्रश्न आपके माध्यम से यह है कि माननीय मंत्री जी ने अभी अपने जवाब में कहा है कि जब कभी इमरजेंसी में जरूरत होती है, आपातकालीन स्थिति में जरूरत होती है, तो जल्दी से प्रोक्योरमेंट करने के लिए फास्ट ट्रैक प्रोक्योरमैंट एक तरीका है। सभापति जी, हमने उसका परिणाम देखा है और उसका परिणाम इतना गंभीर हुआ है कि वह गोला-बारूद, जो हमने साउथ अफ्रीका से अपनी तोपों के लिए मंगाया था, उसमें लगभग चालीस प्रतिशत गोला-बारूद इतना खराब निकला कि वह उपयोग करने के लायक नहीं रहा, वे गोले फटे ही नहीं। फास्ट ट्रैक प्रोक्योरमेंट का यह नतीजा निकलता है। मैं आपके माध्यम से मंत्री से पूछना चाहता हूं कि जब आप इतना लंबा समय और ट्रायल्स वगैरह में एक साल लगाते हैं, तो उसके बाद जिन चीजों की, शस्त्रों और गोला-बारूदों की खरीद होती है, क्या इसकी गुणवत्ता के बारे में आपने यह सुनिश्चित किया है कि उनकी गुणवत्ता पर किसी प्रकार का कोई समझौता न हो? जहां पर ऐसे गोला-बारूद पाए गए हैं, जो गुणवत्ता की दृष्टि से खराब निकले हैं, उस पर आपने क्या कार्यवाही की और किस पर जिम्मेदारी डाली?

SHRI A.K. ANTONY: Sir, first of all, regarding the quality of equipment, I want to say that unless the Services are satisfied, the Government will not procure any equipment from foreign countries. The South African incident took place years ago. There was a case of Dunnell. The Government blacklisted the Company. Afterwards, no Government has any kind of dealings with the South-African Dunnell Company.

Now, regarding the delay, at times, in the final stages only, the Government realise that there is some foul play; there is some mischief. Can we proceed with that procurement? No. The present Government itself compelled to cancel three-four high-ticket like items, procurement of 197 A.G. copters, artillery guns, because, in the final stages, we found that somebody is behind it. So, we cancelled it. So, even though urgency is necessary, but transparency is also necessary. So, at items, we are compelled to cancel some of the procurement orders at the last moment.

SHRI MOTILAL VORA: Sir, there was no necessity of fast track procurement in this financial year. I would like to know whether any advanced planning has been made for fast procurement of the arms and ammunition. Had there been an advanced planning, they could have easily purchased the material which they needed. So, I hope the hon. Minister has definitely made the advanced planning for making the fast track procurement, because that was not needed in the current financial year. But have they made any such arrangement?

SHRI A.K. ANTONY: Sir, till now, no procurement took place on fast track. The last DAC also took a decision that we will implement it after careful consideration and after installing *pucca* mechanism to prevent any kind of misuse. What happened was, after Mumbai incident, apart from strengthening the Intelligence machinery, Government took a decision to strengthen Coast Guard, Navy and other security forces. We have a small Coast Guard. They have got a very few equipments. They have to cover now 7,500 km long coastline. Now, recently the Government has given the Coast Guard the real responsibility for guarding the coastline. So, they need many, many items, like aircraft, fast patrolling vessels and many other equipments. But, at the moment, they don't have it. We can't wait for it. Because of the Mumbai incident, the Government is compelled to extend all support to its Coast Guard. We cannot wait for three

years or four years. We cannot wait for another incident to happen. That is why the Government took some decision. But while implementing it, I can assure the House that we will take special care to prevent any kind of misuse or malpractice.

श्री शरद यादव: सभापति जी, धन्यवाद। मैं माननीय रक्षा मंत्री जी से पूछना चाहता हूं कि दुनिया में कौन सा मुल्क है, जिससे आप सबसे ज्यादा डिफेंस प्रोक्योरमेंट करते हैं? बाकी दुनिया के और जितने देश हैं, यदि आपको याद हो, आप कह सकते हैं, लेकिन मैं मानता हूं कि दुनिया भर में इतनी सामग्री खरीदने की जितनी बड़ी मार्किट और बाजार हिंदुस्तान है, उतना और कहीं नहीं है।

MR. CHAIRMAN: Time is running out.

श्री शरद यादव: सभापति जी, इसलिए मैं निवेदन करूँगा कि वे बताएँ कि किस देश से कितना और सबसे ज्यादा defence procurement करते हैं?

SHRI A.K. ANTONY: We are purchasing it from Russia, Israel, the US, Germany, U.K., France, Ukraine — all these countries.

श्री शरद यादव: सबसे ज्यादा किससे?

MR. CHAIRMAN: I am afraid, Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Employment in Punjab under NREGA

*121. SHRI VARINDER SINGH BAJWA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of households in Punjab registered for employment under the National Rural Employment Guarantee Act (NREGA) during 2008, district-wise;

(b) the number out of them given employment for (i) 100 days, and (ii) less than 100 days with total expenditure incurred during the year, district-wise; and

(c) the nature of works undertaken and completed in the State since the inception of the scheme with the details of total expenditure incurred thereon, year-wise and district-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): (a) and (b) At the Central level, records pertaining to NREGA are maintained on Financial Year basis and not on calendar year basis. In Punjab, for the financial year 2008-09, (up to January, 2009), a total of 4,33,434 households have been registered and issued job cards under NREGA. 96091 households have demanded employment and all of them have been provided employment in 2008-09 (up to January, 2009). 380 households have completed 100 days of employment and 95, 711 households have worked for less than 100 days of employment. Average number of days of employment per household in Punjab is 41 days during the year 2008-09 (upto January, 2009). An amount of Rs. 39.28 crore has been spent. District-wise details are given in Statement-I (*See* below).

(c) NREGA was launched in one district of Punjab namely, Hoshiarpur in the first phase with effect from 2.2.2006 and three districts namely Amritsar, Jalandhar and Nawanshahar were added in the second phase with effect from 1.4.2007. All the remaining rural areas of the State